

(c) The information is so voluminous that it is not feasible to place the whole list on the table of the House.

(d) Those who claim pension on the basis of participation in RIN Mutiny are granted pension after confirmation from the list provided that there is no unsubstantiated remarks against their names.

(e) No separate records are however maintained regarding the number of such pensioners.

(f) Applications for grant of Samman Pension had been invited upto 31-7-1981 which date has since been extended. Such Freedom Fighters can, very well, file their Samman Pension Claims upto 31-1-1982.

Re: Employment of Deputy Secretaries

2969. SHRIMATI PREMILABAI DAJISAHEB CHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some of the officers of the rank of Deputy Secretary or its equivalent in the attached and subordinate offices of his Ministry who are due to retire on 31st December, 1981 are being granted extension or re-employment; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The question of granting extension/re-employment to one officer of the level of Deputy Secretary in M.H.A. beyond the date of his retirement on 31-12-1981 is under consideration in public interest.

Preparation of Select List of Under Secretaries due for Promotion to Higher Posts

2970. SHRI SADASHIV BAGAITKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the select list of Under Secretaries of Central Secretariat Service for promotion to Deputy Secretaries which was to be issued on or about 1st July, 1981, has not been issued till date;

(b) by when the list is likely to be issued;

(c) whether similar list for the previous year was also delayed; and

(d) if so, what steps Government have taken to eliminate such delays in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBALAH): (a) and (b) Under the Central Secretariat Service (Promotion to Grade I and Selection Grade) Regulations, 1964, a fresh Select List for appointment to the CSS Selection Grade (Deputy Secretary) is to be prepared at least once every year. No date or month has, however, been fixed for its release. The work relating to the preparation of the CSS Selection Grade Select List for the year 1981 is in progress and the list will be issued as soon as practicable.

(c) The CSS Selection Grade Select List for the year 1980 was issued on 26-5-1981.

(d) As mentioned above, no date or month has been fixed for the release of the Select List. However, all possible efforts are made to issue the Select list as early as possible.

Cashew Workers and Welfare Fund Bill, 1979

2971. SHRI O. J. JOSEPH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Kerala Cashew Workers Relief and Welfare Fund Bill, 1979, is still pending with the Government of India for conveying assent of the President of India; and

(b) if so, what are the reasons for which Government have not yet con-